

ITEM NO.1501

COURT NO.6

SECTION II-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 579/2016

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

CDR. RAVINDRA V. DESAI

Respondent(s)

WITH

Criminal Appeal No. 574/2016 (II-A)

Date : 18-04-2018

These appeals were called on for pronouncement of judgment today.

For Parties

Mr. Maninder Singh, ASG.
Mr. Mukesh Kumar Maroria, AOR

Dr. Harshvir Pratap Sharma, Adv.
Mr. Paras Joshi, Adv.
Mr. Pankaj Kumar, AOR

Hon'ble Mr. Justice A. K. Sikri pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice Ashok Bhushan.

The appeals are dismissed in terms of the signed reportable judgment.

(NIDHI AHUJA)
COURT MASTER

(MALA KUMARI SHARMA)
COURT MASTER

[Signed reportable judgment is placed on the file.]